



**Central Administrative Tribunal
Jammu Bench, Jammu**

Hearing through video conferencing

OA No. 062/102/2020

Tuesday, this the 28th day of August, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)

Hamid Ullah Mir Aged 59 years S/o Abdul Majeed Mir, R/o Buchroo Tehsil and District Kulgam

.....Applicant

(Advocate: Mr. G.Q. Bhat)

Versus

1. Union of India through Secretary to Government of India, Department of Posts, New Delhi.
2. Senior Superintendent of Post Office, Srinagar
3. Chief Post Master, Jammu/Srinagar
4. Assistant Superintendent Post Offices, Pulwama
5. Sub-Post Master, Kulgam, Kashmir
6. Sub-Post Master, Pulwama, Kashmir

.....Respondents

(Advocate: Mr. Raghu Mehta, Sr. CGSC)

ORDER**Rakesh Sagar Jain, Member (J):**

1. Learned counsel for the applicant submits that he has no instructions in the case.
2. Accordingly, in view of the submission of the learned counsel for the applicant, the OA is dismissed for want of prosecution.

(Rakesh Sagar Jain)
Member (J)

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